

tunity to speak. How do we conduct the business in the House? You yourselves in the House decide as to how we conduct the business at this point of time. I am giving you opportunity to make your speeches one after another. You are making your speeches. And yet, you are not interested whether the Parliamentary Affairs Minister or any other Minister is hearing or not. Everybody is interested in just saying things whether heard or not. This is not at all correct.

[*Translation*]

SHRIMATI SAROJ DUBEY: This issue has been raised earlier also in this House.

MR. SPEAKER: If this has been raised earlier also then how does it matter.

SHRIMATI SAROJ DUBEY: You ask the Government. (*Interruptions*)

MR. SPEAKER: You should have given a proper notice. It should not be like this. Yes, Mr, Amal Datta please.

(*Interruptions*)

MR. SPEAKER: This is not correct. Please remember that this is your House. If you all want to speak, I will just allow you to speak. At one time, ten Members can stand up and speak. I have no objection. When I am trying to see that your voice is heard, you are not allowing your own colleagues to speak.

[*Translation*]

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, kindly note that some of the hon. Members have already been given opportunity to speak and again they are speaking. (*Interruptions*)

PROF. RASA SINGH RAWAT (Ajmer):

Government has already given an assurance in this regard but that has not been fulfilled till date. Injustice is being done to these workers. (*Interruptions*)

SHRI TEJ NARAYAN SINGH: Mr. Speaker, Sir we want to know as to why chance is being given to those hon. Members who have already spoken. We should also be given a chance to express ourselves.

MR. SPEAKER: You too will be given a chance. Please take your seat at the moment.

SHRI TEJ NARAYAN SINGH: Why we are not getting a chance whereas there are others who have spoken five times and are still being allowed to speak. We too have been sent here as elected members by the people of this country. we are duty bound to take care of their problems by highlighting those here. As such give us a chance.

MR. SPEAKER: You will be given time after this. Please resume your seat.

[*English*]

SHRI AMAL DATTA (Diamond Harbour): Sir, an interview of the Finance Minister has been reported in today's *Economic Times*. If the interview has been correctly recorded, then what the Finance Minister has said is highly objectionable. Certain measures have been brought through the Budget. But the expected results of these measures in terms of foreign exchange inflow from private sources, etc. have not been stated in the Budget. Over and above what has stated in the Budget, the Finance Minister has gone to the *Economic Times* and stated that private remittances to the extent of one million dollars are expected in one year and private foreign capital inflow in the form of portfolio investment to the extent of two to four million dollars is also expected in one year, on the basis of which he will have

the rupee made convertible in two years, time. All these things are going to be discussed in the debate on Budget. How can he go to the press before revealing it to the House? He had the opportunity to do so in the Budget. Otherwise also, he has got plenty of opportunities to bring these matters before the House. If these are objective estimates, he should have first brought these matters before the House, instead of giving them to the press and letting us know through newspapers.

Anyway, what he has said is highly objectionable so far as Government of India and Parliament are concerned. I say this because he says, "If a proper and well-managed system is allowed to function." Now, who will not allow it to function? Will the Government not allow it? Will not the Parliament allow it to function? Then, he says that if tax rates are moderate people can become rich by staying honest... (*Interruptions*)

MR. SPEAKER: All these points can be raised at the time of Budget discussions.

SHRI AMAL DATTA: He also says that the money which has gone out of the country during the last 40 years will again come back. This is a reflection not only on the functioning of the Government during the last 40 years but also on the functioning of the Parliament.

MR. SPEAKER: You please conclude now.

SHRI AMAL DATTA: Sir, you are the custodian of this House. I hope you will call the Finance Minister and ask him to make a statement on this. He has no business to go out and make such statements in the newspapers.

[*Translation*]

SHRI TEJ NARAYAN SINGH: Mr.

Speaker, Sir, the biggest massacre took in Bara in Gaya district. People in the entire country felt too bad about it and went to see the place. Both the hon. Home Minister and the Minister of welfare of the Government of India visited Bara. However, even after reaching Gaya they could not go to Bara for reasons best known to them. The people of Bihar were deeply distressed at this since the representatives of the Government who were to go there to redress the grievances of the people could not reach there. As per reports published in newspapers, the congressmen prevented them from going to Bara. As such I want to know from these two Ministers as to whether they were really stopped by congressmen and if this has happened whether any action is being taken against these erring people? I want a clarification on this from the Government and my submission is that it would be better if a clarification is given today itself. In case it is not possible today then the clarification should be given within 2-3 days.

12.56 hrs.

#### PAPERS LAID ON THE TABLE

*Annual Report and Review on the working of National Center for Management of Agricultural Extension, Hyderabad for 1990-91 etc*

[*English*]

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (Shri Mullappally Ramachandran): On behalf of Shri Balram Jakhar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Management of Agricultural Extension,